

**Company:** Sol Infotech Pvt. Ltd. **Website:** www.courtkutchehry.com

**Printed For:** 

Date: 04/11/2025

## (2012) 02 DEL CK 0523

## **Delhi High Court**

Case No: MAC.App. 30 of 2011

Reliance Gen

Insurance Co. Ltd.

**APPELLANT** 

Vs

Meena and Others RESPONDENT

Date of Decision: Feb. 8, 2012

Citation: (2012) 02 DEL CK 0523

Hon'ble Judges: G.P. Mittal, J

Bench: Single Bench

Advocate: Sameer Nandwani, for the Appellant; Pratap Singh, Advocate with Mr. Rupender

Singh, Advocate for R-1 to R-4, Mr. Arun Yadav, Advocate for R-6, for the Respondent

Final Decision: Allowed

## Judgement

## G. P. Mittal, J.

The present Appeal is allowed in terms of the judgment passed today in MAC.APP. 812/2010 titled "Meena & Ors. v. Sube Singh & Ors". For detailed order, please see the above mentioned judgment.